

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100058/2006	State Vs Narayan Mathur and Others	SPP Amrish Pandey
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100012/2013	The State CBI ACB MUM Vs Shri. Ashwini Kumar Phishonlal Sharma	SPP Amrish Pandey Adv Dilip Shukla
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE CBI	100123/2015	The State CBI ACB Vs Amod Umesh Sharma	SPP Amrish Pandey
